



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 68/12	CA 1/2013 in TP 39/16	For hearing (to await the order of the Hon'ble High Court)	397/ 398	Sudarshan Kumar Manchanda & 2 Ors Vs S.M. Kannappa Automobiles (P) Ltd. & Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	HITESH KUMAR	PETITIONERS	
2.	JAHNAVI VISVANATHAN 9445812541	RESPONDENTS	
<u>ORDER</u>			

Counsel for Petitioner is present. Counsel for Respondent is also present. Both of them informed the Tribunal that, matter is still pending in the Hon'ble High Court of Karnataka. List it on 24/01/2018.


Member (T)


Member (J)